

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (D.B.)No. 627 of 2019**

1. Rajendra Prasad Dasoundhi
2. Gayatri Devi **Appellants**
Versus
The State of Jharkhand **Respondent**

**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA
HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Appellants :Mr. Vishal Kumar Tiwary, Advocate
For the State :Ms. Vandana Bharti, A.P.P

05/Dated:11.09.2020

1. On prayer of the learned counsel for the appellants,
office to list the appeal on **09.10.2020.**

(AMITAV K. GUPTA, J.)

(RAJESH KUMAR, J.)